

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No.MP/91/2014
With I.A.No. 20/2014**

- Subject : Petition under Section 79 of the Electricity Act, 2003 read with clause 5.2 of the operating code under the Indian Electricity Grid Code and Regulations 12 and 13 of the Central Electricity Regulatory Commission (Unscheduled Interchange Charges and related matters) Regulations, 2009; Regulations 7(1) and (2), 12, 13 of the Central Electricity Regulatory Commission (Deviation Settlement Mechanism And Related Matters) Regulations, 2014 and Regulations 111, 114 and 115 of the Central Electricity Regulatory Commission (Conduct Of Business) Regulations, 1999.
- Date of hearing : 22.7.2014
- Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member
- Petitioner : Southern India Mills' Association, Tamil Nadu
- Respondents : 1. Power System Operation Corporation Limited, New Delhi
2. Power Grid Corporation of India Limited, Gurgaon
3. State Load Dispatch Centre, Tamil Nadu
4. Southern Regional Load Dispatch Centre, Bangaluru
5. Tamil Nadu Generation and Distribution Corp. Ltd., Chennai
6. Tamil Nadu Spinning Mills Association, Tamil Nadu
7. Indian Wind Power Association, Tamil Nadu
- Parties present : Shri M.G.Ramachandran, Advocate for the petitioner
Ms. Anushree Bardhan, Advocate for the petitioner
Shri A. Ponnambalan, Southern India Mill's Association
Shri S. Vallinayagam, Advocate, TANGEDCO
Shri V. Suresh, SRLDC
Ms. Jayantika Singh, POSOCO
Ms. Jyoti Prasad, POSOCO
Ms. Abilla Zaidi, POSOCO
Shri S.S. Barpanda

Record of Proceedings

In continuation of Record of Proceedings for the hearing dated 22.7.2014, the Commission further directed SLDC, Tamil Nadu to furnish the following information on affidavit, by 28.8.2014:

- (a) The details of backing down instructions issued by SLDC, Tamil Nadu to wind energy sources and conventional energy sources generators as per Annexure-I in Microsoft excel with soft copy.
- (b) Details of availability of RTUs with each wind generator and communication of data from RTUs to SLDC;
- (c) Whether scheduling of generation is done on sustained basis in respect of each wind generator from 15.7.2013?
- (d) Details of wind generators who are not complying with CEA Metering Regulations and Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2010 (Grid Code);
- (e) Action taken by it on the defaulting wind generators for non-compliance of CEA Metering Regulations and Grid Code; and
- (f) Copy of one PPA with wind energy generator clearly indicating the provisions in the PPA regarding availability of metering/real time data.

2. The Commission directed the petitioner to furnish the following information on affidavit by 28.8.2014:

- (a) The details of backing down by wind energy generators during the period 2010-14 as per Annexure- II in Microsoft excel with soft copy;
- (b) Details of availability of RTUs with each wind generator and communication of data from RTUs to SLDC; and
- (c) Whether scheduling of generation is done on sustained basis in respect of each wind generator from 15.7.2013?

3. The Commission directed that the due dates for filing the data/information should be strictly complied with.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**

Annexure-I

Details of Backing Down														
From: SLDC														
For Period: 2010-2014														
Sl. No.	Date	Period of back-down (time blocks)	Wind Energy Sources			Frequency during period of backing down	Conventional Energy Sources							
			Scheduled Generation *	Quantum of Wind Generation backed down	Reason(s) for backing down		State Generating Stations					Central Generating Stations		
							Scheduled	Whether backed down?	if yes, quantum of back down (Total and Station wise)	whether backed down to technical minimum	Technical Minimum # =...% of the corresponding stations	Scheduled	Whether Schedule of ISGS revised due to over injection by the Wind	if yes, quantum of revision in schedule
		(...hrs to ...hrs)	(MW)	(MW)	[Line Outage/High Frequency /Any other reason (pls. Specify)]	(Hz)	[MW]	[Yes/No]	[MW]	[Yes/No]		[MW]	[Yes/No]	[MW]
1														
2														

*If schedule not available then actual
 #Station wise details may be submitted

Details of Backing Down						
From: Wind Generator						
For Period: 2010-2014						
Sl. No.	Date	Period of back-down (time blocks)	Scheduled Generation *	Quantum of Wind Generation backed down	Reason(s) for backing down	Frequency during period of backing down
		(...)hrs to (...)hrs	(MW)	(MW)	[Line Outage/High Frequency/Any other reason (pls. Specify)]	(Hz)
1						
2						

*If schedule not available then actual